224

Statement

[RAJYA SABHA]

Names of Chairman, Members of the Oil Selection Boards in Existence.

S. No.	Name of OSB	Name of Chairman/Members.
1.	Andhra Pradesh	1. Shri G. Krishna Murthy
		2. Shri Ram Pher Gautam
		3. Vacant
2.	Bihar	1. Justice B. Prasad
		2. Dr. Faguni Ram
		3. Shri Shamim Hashmi
3.	Delhi, Chandigarh & J&K	1. Justice (Retd) H.C. Goyal
	_	2. Shri Krishan Swaroop
		3. Shri G.A. Mir
4.	Gujarat, Dadra & Nagar Haveli	1. Justice Rabindranath Pyne
	, ,	2. Shri K.V. Gohil
		3. Shri Raj Karan Singh
5.	Himachal Pradesh	1. Justice P.N. Nag
		2. Vacant
		3. Shri Vijay Shrivastav
6.	Karnataka	1. Shri G. Krishnamurthy (Addl. Change)
		2. Haji Wasim
		3. Shri Ashok Sharma
7.	Madhya Pradesh	1. Justice (Retd) H.L. Gupta
	•	2. Shri Shiv Balak Passi
		3. Shri Ratnakar Pandey
8.	Maharashtra, Goa & Daman Diu	
		2. Shri R.S. Nautiyal
		3. Shri Naresh Pugalia
9.	Orissa	1. Justice Rabindranath Pyne
		2. Shri Jairaj Gautam
		3. Shri Shobaram Naik
10 .	Rajasthan	1. Justice P.N. Nag
		2. Shri Ramesh Bagwe
		3. Shri Jagdish Piyush
11.	West Bengal	1. Justice (Retd) S.K. Hazari
		2. Vacant
		3. Shri K.L., Sharma
12.	North East	1. Justice (Retd) Tarun Das
		2. Prof. Indreshwar Pegu
		3. Shri N.R. Laskar

Science & Technology Based Programmes for use fo Common Man

3940. SHRI SURESH PACHOURI: Will the Minister of SCIENCE & TECHOLOGY be pleased to state:

(a) whether it is a fact that science and technology based programmes, for the benefit of common man in rural areas are being implemented by voluntary organisations in the country;

- (b) if so, what are the details thereof; and
- (c) the number of such voluntary organisations active in Madhya Prdesh and the details of programmes being implemented by them?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME **IMPLEMENTATION** AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECN-NOLOGY (SHRI YOGINDER K. ALAGH): (a) yes, Sir.

- (b) Sceience & Tecnology based programmes being implemented by voluntary Organisations are aimed at promoting research, development and adaptation of technology which may benefit the rural poor; employment generation and entrepreneurship development; and science popularisation.
- (c) A number of Voluntary Organisations are active in Madhya Pradesh and they are implementing programmes in areas relating to Science & Technology popularisation; Entrepreneurship. velopment; Acquactuture; sustainable agriculture; Utilisation of minor forest produce; Land and water managment; Bamboo cultivation and value added productmaking; Artisanal leather; Rural potery; Electronics: computer technology etc. It is difficult to precise the exact number of such organisations working in this area becasue of availability of funds for these programmes from various sectoral agencies and also their own focus shifting from time to time.

Additional Houses under IAY for Flood/ cyclone victims of Andhra Pradesh

3941. DR. MOHAN BABU: SHRIMATI RENUKA CHOW-DHURY:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) the number of pending requests of Andhra Pradesh Government for sanction of additional 53,880 houses under Indira Awas Yojana for rehabilitation of flood/ cyclone affected victims of that State; and
 - (b) by when funds are proposed to be

released in this regard, to assist the State Government to rehabilitate the victims?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS & EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): (a) the Andhra Pradesh Government has requested for construction of additional 40,000 houses during 1995-96 and 13,880 houses during 1996-97 under Indira Awas Yojana to rehabilitate flood/cyclone affected people of the State.

(b) Rs. 40 crores was sanctioned to the Government of Andhra Pradesh during 1995-96 for construction of additional 40,000 houses. The proposal for sanction of additional 13,880 houses is under consideration of the Government

Generation of Hydro and Thermal Power

- 3942. SHRI LAKKHIRAM AGAR-WAL: Will the Minister of PRIME MINISTER be pleased to state:
- (a) the target fixed for generation of power, Hydro and Thermal, separately, during the 8th Five Year Plan; and
- (b) the target achieved in the generation of power, Hydro and thermal, separately, in Madhya Pradesh, till March, 1996 in the Central, State and private sector?

THE MINISTER OF STATE INTHE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPAL-CHARI): (a) Energy generation targets are fixed on year to year basis, the target vis-a-vis achievement inenergy generation in the country during the year of the 8th Plan is as per details given below: